

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3974

ANSWERED ON:31.07.2009

PROJECTS UNDER SGSY

Kataria Shri Lal Chand;Reddy Shri Magunta Srinivasulu;Verma Smt. Usha

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the projects being implemented under the Swarnjayanti Gram Swarozgar Yojana (SGSY) and the financial assistance provided by the Union Government for the purpose, State/UT-wise;

(b) whether the Government has restructured or proposed to restructure the scheme; and

(c) if so, the details thereof alongwith the special provisions made for the vulnerable sections of the society under the Scheme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Under the existing guidelines of SGSY, 15% of allocation is set apart for taking up special projects which are of pioneering nature for bringing a specified large number of rural below poverty line (BPL) beneficiaries above poverty line in a time bound manner. Since inception of the existing SGSY in 1999, 270 projects have so far been sanctioned. State-wise details of the Special project Sanctioned and assistance provided by Union Government is annexed.

(b)&(c): The Ministry of Rural Development is proposing to re-design the Swarnjayanti Gram Swarozgar Yojana (SGSY) into National Livelihood Mission (NRLM). The proposed main features of the NRLM are to bring each BPL household under SHG net, setting up of dedicated implementation structure at various levels, enhanced capital subsidy for the beneficiaries, easy access for multiple doses of credit, formation and strengthening of people owned organization such as SHG Federation at various level and upscale the skill development and placement programmes, Rural Self Employment Training Institute (RSETIs) in each district of the country. It is also proposed to induct dedicated professionals at various levels for implementation of the programme. Special emphasis will be given to technology inputs. Under the scheme, it is provided that SC/STs will account for at least 50% of swarozgaries, women 40%, minorities 15% and disabled 3%.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3974 dated 31.07.2009.

Year-wise Funds Released to the States under SGSY Special Projects

S. No. STATES No. of Projects sanctioned Total Funds Released (Rs. in Lakhs)

1 2 3 4

1	Andhra Pradesh	24	9458.43		
2	Arunachal Pradesh	4	515.89		
3	Assam	11	5613.05		
4	Bihar	11	4443.42		
5	Chhattisgarh	9	3409.05		
6	Goa	1	294.70		
7	Gujarat	9	3549.56		
8	Haryana	2	242.25		
9	Himachal Pradesh	9		4653.07	
10	Jammu & Kashmir	4		435.15	
11	Jharkhand	8		1627.46	
12	Karnataka	7		2156.97	
13	Kerala			10	3383.24
14	Madhya Pradesh	22	10978.69		
15	Maharashtra	15	4453.05		
16	Manipur	7		1342.95	
17	Meghalaya	2	179.26		

18 Mizoram	5	1343.25		
19 Nagaland	5	2279.49		
20 Orissa	2	1329.97		
21 Punjab	5	1085.57		
22 Rajasthan	22	8636.83		
23 Sikkim	1	100.63		
24 Tamil Nadu	8	2893.40		
25 Tripura	5		894.01	
26 Uttar Pradesh			9	3075.10
27 Uttarakhand			14	3752.37
28 West Bengal			4	2082.80
29 Multi-state Projects			35	13222.56
TOTAL			270	97432.17